

OFFICE OF THE DISTRICT & SESSIONS JUDGE : ROHINI COURT : DELHI

Sub: For adhering the prescribed dress code/formal dress, displaying the identity card and not using the mobile phone during the duty hours.

It has been observed that the staff members posted in North-West & North Districts, Rohini Courts, Delhi are not complying with the directions in regard to formal dress code, displaying the identity cards and using of mobile phones during office hours which are in violation of circulars issued by the Ld. District & Sessions Judge (HQs), Delhi bearing no. 37612-37782/Admn.I/Misc./2016 dated 24.11.2016 and this office vide no. Misc./Admn./201/33046-33116 dated 30.11.2016. The said non-compliance of the above directions is adversely affecting the working atmosphere and dignity of District Court Complex.

All the employees are hereby strictly directed to follow the following directions:-

- 1) All the employees shall display their identity cards in a clearly visible manner, during the office hours.
- 2) All the employees shall strictly adhere the below mentioned **dress code**:
Male: Formal Shirt & Trousers with formal shoes.
Female: Salwar Kameez with Dupatta (including churidar) or Saree.
- 3) All the employee/officials shall not use mobile phone during office hours except in exigency.

Any violation of above directions shall be viewed seriously entailing disciplinary action against the erring official.

Vinod Kumar

(VINOD KUMAR)

Officiating District & Sessions Judge (North)
Rohini Courts, Delhi

Rajnish Bhatnagar

(RAJNISH BHATNAGAR)

District & Sessions Judge (North-West)
Rohini Courts, Delhi

Dated : 21.01.2019

No.Misc./Admn.(NW)/2019/ 2216-2341

Dated, Delhi the 22/1/19

Information and necessary action to :-

1. Judicial Officers (North-West) & North District Rohini Courts, Delhi, with the request contents of the circular to the notice of the staff working under their control.
2. Judicial Officers posted in Family Courts (North-West) & North District Rohini Courts, with the request to bring the contents of the circular to the notice of the staff working under their control.
3. Judge In-charge, Mediation Centre, District Court Rohini, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
4. Secretary, DLSA (North-West), Rohini Courts, Delhi, with the request to bring the contents of the circular to the notice of the staff working under their control.
5. D.(J) & All the Branch In-Charges of North-West & North District, Rohini Courts, Delhi.
6. District Officer (RTI) of North West & North District, Rohini Courts, Delhi.
7. Mediation Centre, Rohini Courts, Delhi.
8. District Officer, Rohini District Courts, Delhi.
9. District Officer, LAYERS seat, Rohini Courts, Delhi, for uploading on LAYERS.
10. District Officer, for uploading on Centralized website through LAYERS.

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